

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:3349  
ANSWERED ON:24.08.2006  
REVISION OF SALARY OF INSTRUMENTATION LIMITED .  
Kaushal Shri Raghuvir Singh

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) Whether the salary of employees/workers working in Instrumentation Limited, Kota has not been increased for a long period;
- (b) If so, the details and the reasons therefor;
- (c) Whether the Government is considering to hike the salaries of the employees of the said company; and
- (d) If so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SMT. KANTI SINGH)

(a) & (b): The employees of Instrumentation Limited, Kota are drawing salaries as per 1992 pay scale since 01.01.1999. Any revision in pay scales has to be done in accordance with the laid down norms of the Department of Public Enterprises (DPE) which inter-alia prescribes the criterion of ability of company to meet additional expenditure on this account. The Instrumentation Limited, Kota being a loss making company under reference to the Board for Industrial & Financial Reconstruction

(BIFR) is at present not in a position to bear the additional burden of any salary and wage hike through internal resource generation.

(c) No, Sir.

(d) Does not arise.